

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

2. **IA-4011/2023, IA-4029/2023
IN C.P. (IB)/4479(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES: Inventure Fincance Private Limited
Vs.
Mahabali Innovative Technoliges Private
Limited

SECTION: 7, 19(2), 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Anmol Lodaya, Proxy Counsel h/f Adv. Roshan Kumar appeared on behalf of the Financial Creditor present. Adv. Vairav Trivedi, Ld. Counsel for the Respondent present.
2. The Proxy Counsel on behalf of the Petitioner present, but he was unable to narrate the facts of the case.
3. List this matter for further consideration on **12.10.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)